

SPECIAL BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/243(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS JAI VENKTESH CONCAST PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Rishav Banerjee, Adv. : For Operational Creditor
Mr. Sounak Banerjee, Adv.
Mr. Sayak Ranjan Ganguly, Adv.
Ms. Srijani Ghosh, Adv.
Ms. Indrani Majumdar, Adv.

ORDER

1. Ld. Counsel for the Operational Creditor present.
2. None appears for Corporate Debtor. Reply affidavit has also not been filed.
3. Reply affidavit be filed within two weeks failing which right to file the same shall stand closed.
4. Post this matter on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**